NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
147/16	181/17	Hearing	391 394	Wilderness Lodge Pvt. Ltd.

	SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
.1)		Prema Halli	Advocate for	Roc Pu
2	ē	SAJI. D. FOHON SPILEON	1 Adenle L. De	en. p.
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Counsel for petitioner is present. Counsel for petitioner is directed to furnish information as required by AOL in his report.

For filing the affidavit over the clarification sought by the Tribunal, list it on 24.03.2017.

MEMBER (J)

MEMBER (T)